



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Apr/202223/2

DATED: 27/04/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Apr/202223/2 dated 27/04/2022 of Norms Committee - I for the year 2022-23 was held on 27/04/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Santosh Dubey, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
3	SK BHATNAGAR, Technical Authority	Technical Consultant, DGFT
4	vishan agrawal, Technical Authority	Technical Consultant, DGFT
5	Kanwalinder Sodhi, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected

Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00022917AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents regarding AA No. 0310839176 dated 28.10.2020. However, AA No. 0310839176 dated 28.10.2020 is under examination. Further, it was noted that the applicant had filed a fresh application for AA No. 0310839176 dated 28.10.2020. Therefore, the Committee decided to reject the case on the ground that the applicant has filed a fresh application for the said AA on the DGFT's Portal. Case is rejected.	

Case No.	2 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00234770AM22
RA File Number	082404000303 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Further, it is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's Portal and also to intimate the applicant through email. Case is rejected.	

Case No.	3 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	FINEPAC STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000728AM21
RA File Number	318304000098 AM21
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant has submitted certain documents in respect of AA No. 3110067928 dated 20.11.2020. Further, no record has been found against the said AA No. on DGFT Portal. Therefore, the Committee decided to get the clarification from EGTF Division in this case and thereafter, refer the case to Concerned TE for examination.

Case No.	4 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018505000181AM12
RA File Number	082404000228 AM12
Licence No and Date	0810107322/03/01/2012
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has been transferred by NC-VI. Further, it was noted that no information/documents are attached for the case on DGFT Portal. Therefore, the Committee decided to ask the applicant to furnish all the relevant documents (Complete set of application, Appendix-4E etc.) on DGFT Portal for examination of the case. Case is deferred.	

Case No.	5 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00197009AM22
RA File Number	082404000231 AM12
Licence No and Date	0810107889/18/01/2012
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has been transferred by NC-VI. The Committee decided to check the application and send it to the concerned TE. Case is deferred.	

Case No.	6 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00197084AM22

RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case has been transferred by NC-VI. The Committee decided to check the application and send it to the concerned TE. Case is deferred.	

Case No.	7 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000035AM16
RA File Number	532404000018 AM15
Licence No and Date	5310018479/17/03/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 17/80 dated 19.12.2017. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. Case is rejected.	

Case No.	8 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	FRIZAIR PRIVATE LIMITED (PART IX)
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000693AM19
RA File Number	092404000124 AM16
Licence No and Date	0910062258/30/06/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 15.05.2021 followed by reminders on 19.03.2022 and 03.04.2022. However, no information has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	9 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00000163AM23
RA File Number	072404000179 AM16
Licence No and Date	0710108649/26/08/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	K PACK SYSTEMS PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000721AM19
RA File Number	072404000348 AM16
Licence No and Date	0710109265/14/01/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has been referred to TE for comments. However, in the meantime, the applicant has informed vide letter dated 06.04.2022 that they have surrendered the subject AA to RA, Bangalore. Therefore, The Committee decided to withdraw the case from the agenda under intimation to Concerned RA for checking duty, interest etc.	

Case No.	11 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00197063AM22
RA File Number	082404000433 AM16
Licence No and Date	0810137424/15/03/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has been transferred by NC-VI. The Committee decided to check the application and send it to the concerned TE	
Case is deferred.	

Case No.	12 / NC/1/MEET/Apr/202223/2
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Case Status	Case Withdrawn
Party Name	ALPINE COILS LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00157172AM22
RA File Number	042404000022 AM17
Licence No and Date	0410161893/10/05/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case is already under consideration in offline cases meeting of NC held on 31.03.2022. Therefore, the Committee decided to withdraw this case from the agenda.	

Case No.	13 / NC/1/MEET/Apr/202223/2
Case Status	Case Withdrawn
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00163790AM22
RA File Number	052304000053 AM17
Licence No and Date	0510398531/17/05/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case is already under consideration in offline cases meeting of NC held on 31.03.2022. Therefore, the Committee decided to withdraw this case from the agenda.	

Case No.	14 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

and Date	
HQ File Number	HQRNORM REVIW00000164AM23
RA File Number	072404000099 AM17
Licence No and Date	0710110120/19/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000541AM19
RA File Number	072404000173 AM17
Licence No and Date	0710110331/29/08/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 15.05.2021 followed by reminders on 19.03.2022 & 03.04.2022. Further, a final reminder letter was issued on 08.04.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to reject the case on the ground of non-furnishing of required information. Case is rejected.	

Case No.	17 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00197117AM22
RA File Number	082404000325 AM17
Licence No and Date	0810139226/06/12/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case has been transferred by NC-VI. The Committee decided to check the application and send it to the concerned TE. Case is deferred.	

Case No.	18 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00000165AM23
RA File Number	072404000284 AM17
Licence No and Date	0710110857/28/12/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000072AM23
RA File Number	NA
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000540AM19
RA File Number	072404000165 AM18
Licence No and Date	0710112234/05/10/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000067AM23
RA File Number	NA
Licence No and Date	3310030410/01/11/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued on 17.05.2021 followed by reminders on 05.04.2022 & 20.04.2022. Further, it was noted that instead of replying to the deficiency letter, the applicant has filed a new application against AA No. 3310030410 on DGFT Portal. Therefore, the Committee decided to reject the case on the ground that the applicant has filed a new application on DGFT's IT Portal.

Case is rejected.

Case No.	22 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000651AM19
RA File Number	042404000143 AM18
Licence No and Date	0410163684/10/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00000166AM23
RA File Number	072404000248 AM18
Licence No and Date	0710112552/15/12/2017
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	25 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00402669AM22
RA File Number	039504000851 AM18
Licence No and Date	0310818442/11/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was already approved in meeting No. 08/80 dated 05.11.2020. Therefore, the committee decided to withdraw the case from the agenda.	

Case No.	26 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18
Licence No and Date	0510405455/30/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	27 / NC/1/MEET/Apr/202223/2
Case Status	Case Withdrawn
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00162750AM22
RA File Number	052304000418 AM18
Licence No and Date	0510405508/02/02/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case is already under consideration in offline cases meeting of NC held on 31.03.2022. Therefore, the Committee decided to withdraw this case from the agenda.	

Case No.	28 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00403026AM22
RA File Number	039504001031 AM18
Licence No and Date	0310819380/23/02/2018
Norms Committee Decision: The Committee considered the case as per agenda and concerned TE informed that the applicant has not submitted all the relevant documents of the case on DGFT Portal for examination of the case. Therefore, the Committee decided to ask the applicant to furnish all the relevant documents on DGFT Portal to examine the case. Case is deferred.	

Case No.	29 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000475AM19
RA File Number	092404000058 AM19
Licence No and Date	0910066357/20/06/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA.	

4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	30 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000507AM19
RA File Number	092404000139 AM19
Licence No and Date	0910066427/06/07/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	31 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00000167AM23
RA File Number	072404000106 AM19
Licence No and Date	0710113655/27/07/2018

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	32 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	33 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000286AM19
RA File Number	052404000408 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product.	

3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	35 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000780AM19
RA File Number	318304000140 AM19
Licence No and Date	3110067253/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000637AM19
RA File Number	532404000010 AM19
Licence No and Date	5310019903/14/01/2019
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.	

Case No.	37 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000652AM19
RA File Number	532404000013 AM19
Licence No and Date	5310019913/05/02/2019

Norms Committee Decision:

Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.

Case No.	38 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00401288AM22
RA File Number	039504000030 AM20
Licence No and Date	0310828410/18/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda and concerned TE informed that the applicant has not submitted all the relevant documents of the case on DGFT Portal for examination of the case. Therefore, the Committee decided to ask the applicant to furnish all the relevant documents on DGFT Portal to examine the case.

Case is deferred.

Case No.	39 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	40 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000070AM23
RA File Number	NA
Licence No and Date	3310030557/25/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting dated 31.03.2022 due to non-submission reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. Case is rejected.	

Case No.	41 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000101AM20
RA File Number	092404000138 AM20
Licence No and Date	0910067697/26/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	42 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00000137AM23
RA File Number	039504000574 AM20

Licence No and Date	0310831568/16/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000180AM20
RA File Number	092404000336 AM20
Licence No and Date	0910068046/27/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	44 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000183AM20
RA File Number	092404000345 AM20
Licence No and Date	0910068052/01/10/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	45 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000184AM20
RA File Number	092404000344 AM20
Licence No and Date	0910068053/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	46 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000185AM20
RA File Number	092404000346 AM20
Licence No and Date	0910068054/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	47 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000193AM20

RA File Number	092404000347 AM20
Licence No and Date	0910068080/14/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	48 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000237AM20
RA File Number	092404000439 AM20
Licence No and Date	0910068244/02/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	49 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	50 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000258AM20
RA File Number	092404000455 AM20
Licence No and Date	0910068287/17/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	51 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square

Case is deferred.

Case No.	52 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	53 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	54 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	55 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000297AM20
RA File Number	092404000524 AM20
Licence No and Date	0910068394/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square Case is deferred.	

Case No.	56 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000298AM20
RA File Number	092404000528 AM20
Licence No and Date	0910068395/21/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	57 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000310AM20
RA File Number	092404000525 AM20
Licence No and Date	0910068424/29/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	58 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000317AM20
RA File Number	092404000557 AM20
Licence No and Date	0910068441/03/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.

3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	59 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000318AM20
RA File Number	092404000559 AM20
Licence No and Date	0910068442/03/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	60 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000319AM20
RA File Number	092404000552 AM20
Licence No and Date	0910068443/03/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	61 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000320AM20
RA File Number	092404000554 AM20
Licence No and Date	0910068444/03/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	62 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000321AM20
RA File Number	092404000553 AM20
Licence No and Date	0910068445/03/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	63 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000341AM20

RA File Number	318304000145 AM20
Licence No and Date	3110067680/11/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	64 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000354AM20
RA File Number	092404000594 AM20
Licence No and Date	0910068532/02/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	66 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000353AM20
RA File Number	092404000595 AM20
Licence No and Date	0910068531/02/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	67 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000360AM20
RA File Number	318304000160 AM20
Licence No and Date	3110067707/06/03/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000376AM20
RA File Number	092404000624 AM20
Licence No and Date	0910068587/18/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	69 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000394AM21
RA File Number	092404000652 AM20
Licence No and Date	0910068621/17/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	70 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000395AM21
RA File Number	092404000653 AM20
Licence No and Date	0910068622/17/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	71 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	72 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000389AM21
RA File Number	092404000647 AM20
Licence No and Date	0910068616/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	73 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000390AM21
RA File Number	092404000648 AM20
Licence No and Date	0910068617/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	74 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000391AM21
RA File Number	092404000649 AM20
Licence No and Date	0910068618/17/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	75 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000392AM21
RA File Number	092404000650 AM20
Licence No and Date	0910068619/17/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	76 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000393AM21
RA File Number	092404000651 AM20
Licence No and Date	0910068620/17/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	77 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000418AM21
RA File Number	092404000639 AM20
Licence No and Date	0910068678/28/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.

3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	78 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	79 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000446AM21
RA File Number	092404000096 AM21
Licence No and Date	0910068752/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	80 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000447AM21
RA File Number	092404000092 AM21
Licence No and Date	0910068753/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	81 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000448AM21
RA File Number	092404000090 AM21
Licence No and Date	0910068754/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	82 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000449AM21

RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	83 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000450AM21
RA File Number	092404000085 AM21
Licence No and Date	0910068756/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	84 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	85 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000451AM21
RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	86 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000444AM21
RA File Number	092404000089 AM21
Licence No and Date	0910068750/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	87 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	88 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21
Licence No and Date	0910068751/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	89 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000453AM21
RA File Number	092404000091 AM21
Licence No and Date	0910068759/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	90 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000465AM21
RA File Number	039504000084 AM21
Licence No and Date	0310836382/26/05/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000475AM21
RA File Number	092404000132 AM21
Licence No and Date	0910068852/05/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	93 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000486AM21
RA File Number	092404000133 AM21
Licence No and Date	0910068872/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	94 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000483AM21
RA File Number	092404000135 AM21
Licence No and Date	0910068868/15/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	95 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000484AM21
RA File Number	092404000134 AM21
Licence No and Date	0910068869/15/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	96 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000485AM21
RA File Number	092404000136 AM21
Licence No and Date	0910068870/15/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.

3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	97 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000516AM21
RA File Number	092404000192 AM21
Licence No and Date	0910068939/07/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	98 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000517AM21
RA File Number	092404000189 AM21
Licence No and Date	0910068940/07/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	99 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000510AM21
RA File Number	092404000190 AM21
Licence No and Date	0910068933/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	100 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000518AM21
RA File Number	092404000191 AM21
Licence No and Date	0910068941/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	101 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000511AM21

RA File Number	092404000194 AM21
Licence No and Date	0910068934/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	102 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000512AM21
RA File Number	092404000193 AM21
Licence No and Date	0910068935/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	103 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000513AM21
RA File Number	092404000195 AM21
Licence No and Date	0910068936/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	104 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000514AM21
RA File Number	092404000187 AM21
Licence No and Date	0910068937/07/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	105 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000515AM21
RA File Number	092404000188 AM21
Licence No and Date	0910068938/07/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	106 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000530AM21
RA File Number	092404000212 AM21
Licence No and Date	0910068977/20/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	107 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000525AM21
RA File Number	092404000217 AM21
Licence No and Date	0910068972/20/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	108 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000526AM21
RA File Number	092404000216 AM21
Licence No and Date	0910068973/20/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	109 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000527AM21
RA File Number	092404000215 AM21
Licence No and Date	0910068974/20/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	110 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000528AM21
RA File Number	092404000214 AM21
Licence No and Date	0910068975/20/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	111 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000529AM21
RA File Number	092404000213 AM21
Licence No and Date	0910068976/20/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	112 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000534AM21
RA File Number	052304000083 AM21
Licence No and Date	0510414672/21/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter, as raised by the TE, is being issued to the applicant for furnishing certain information through DGFT Portal. Therefore, the Committee decided to defer the case.

Case is deferred.

Case No.	113 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	MEDIVAC SURGICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000545AM21
RA File Number	372404000002 AM21
Licence No and Date	3710002787/30/07/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
90183990	MV SET (Net Content of ABS 1200 Kgs and PVC Compound 3600 Kgs)	300000 Number	1	39033000	ABS	1.05Kgs/Kg content in the export product
			2	39042200	PVC Compound	1.05Kgs/Kg content in the export product
			3	90189099	Vented Spike	Net to net
			4	90189099	MV Cylinder	Net to net

RA concerned may take suitable consequential action accordingly.

Case No.	114 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21
Licence No and Date	0310837658/14/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	115 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and Date	0310838015/01/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000598AM21
RA File Number	092404000307 AM21
Licence No and Date	0910069151/07/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	

Case is deferred.

Case No.	117 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000606AM21
RA File Number	092404000289 AM21
Licence No and Date	0910069159/07/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	118 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000599AM21
RA File Number	092404000302 AM21
Licence No and Date	0910069152/07/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	119 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000600AM21
RA File Number	092404000301 AM21
Licence No and Date	0910069153/07/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	120 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000601AM21
RA File Number	092404000300 AM21
Licence No and Date	0910069154/07/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	121 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000602AM21
RA File Number	092404000293 AM21
Licence No and Date	0910069155/07/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	122 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000603AM21
RA File Number	092404000294 AM21
Licence No and Date	0910069156/07/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	123 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000604AM21
RA File Number	092404000292 AM21
Licence No and Date	0910069157/07/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.

3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	124 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000605AM21
RA File Number	092404000290 AM21
Licence No and Date	0910069158/07/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	125 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000613AM21
RA File Number	092404000299 AM21
Licence No and Date	0910069174/14/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	126 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000615AM21
RA File Number	092404000327 AM21
Licence No and Date	0910069183/15/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	127 / NC/1/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000104AM23
RA File Number	NA
Licence No and Date	0510415264/18/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting dated 31.03.2022 due to non-submission reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. Case is rejected.	

Case No.	128 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000634AM21
RA File Number	092404000347 AM21

Licence No and Date	0910069252/23/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	129 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000635AM21
RA File Number	092404000348 AM21
Licence No and Date	0910069258/24/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	130 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	131 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000655AM21
RA File Number	092404000368 AM21
Licence No and Date	0910069299/06/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	132 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000661AM21
RA File Number	092404000326 AM21
Licence No and Date	0910069313/08/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	133 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000665AM21
RA File Number	318304000079 AM21
Licence No and Date	3110067879/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000672AM21
RA File Number	318304000082 AM21
Licence No and Date	3110067882/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000673AM21
RA File Number	318304000083 AM21
Licence No and Date	3110067883/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000675AM21

RA File Number	092404000390 AM21
Licence No and Date	0910069339/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	137 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	138 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000683AM21
RA File Number	092404000422 AM21
Licence No and Date	0910069389/27/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	139 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000684AM21
RA File Number	092404000421 AM21
Licence No and Date	0910069390/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	140 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	141 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21
Licence No and Date	0910069392/27/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	142 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

Case is deferred.

Case No.	143 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	144 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000694AM21
RA File Number	092404000439 AM21
Licence No and Date	0910069430/03/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	145 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000698AM21
RA File Number	092404000451 AM21
Licence No and Date	0910069448/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	146 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000699AM21
RA File Number	092404000449 AM21
Licence No and Date	0910069449/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	147 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000700AM21
RA File Number	092404000450 AM21
Licence No and Date	0910069450/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	148 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000701AM21
RA File Number	092404000454 AM21
Licence No and Date	0910069452/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	149 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	150 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00035464AM21
RA File Number	092404000483 AM21
Licence No and Date	0911000015/10/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	151 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00035471AM21
RA File Number	092404000484 AM21
Licence No and Date	0911000016/10/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	152 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00057110AM21
RA File Number	09AA04003648 AM21
Licence No and Date	0911000151/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	153 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00058094AM21
RA File Number	092404000434 AM21
Licence No and Date	0911000156/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	154 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00058137AM21
RA File Number	092404000436 AM21
Licence No and	0911000165/08/01/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	155 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00058235AM21
RA File Number	092404000438 AM21
Licence No and Date	0911000158/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	156 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00058403AM21
RA File Number	092404000435 AM21
Licence No and Date	0911000157/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	157 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00059773AM21
RA File Number	09AA04003650 AM21
Licence No and Date	0911000171/11/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	
Case is deferred.	

Case No.	158 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM REVIW00405045AM22
RA File Number	03AA04015155 AM21
Licence No and Date	0311000664/12/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

HQ File Number	HQRNORM APPLY 00061545AM21
RA File Number	32AA04004907 AM21
Licence No and Date	3211000260/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ZANINI INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00103641AM21
RA File Number	08AA04011274 AM21
Licence No and Date	0811001010/15/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Justification for 10 % wastage on item No. 1 & 8% wastage for item No. 3 to 5. 2. Speciation and catalogue of import item No. 3 to 5.	
Case is deferred.	

Case No.	161 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00103868AM21

RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00105079AM21
RA File Number	05AA04039214 AM21
Licence No and Date	0511001757/17/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case is deferred.	

Case No.	165 / NC/1/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00105567AM21
RA File Number	07AA04007791 AM21
Licence No and Date	0711000683/17/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported	

materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case is deferred.

Case No.	168 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00107357AM21
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00108923AM21
RA File Number	07AA04009989 AM21
Licence No and Date	0711000726/22/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Net content and wastage for Sl. No. 1 of item of import. Case is deferred.	

Case No.	172 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00108927AM21
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00111818AM21
RA File Number	09AA04003973 AM21
Licence No and Date	0911000575/23/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112039AM21
RA File Number	09AA04005366 AM21
Licence No and Date	0911000583/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To give description of Sl. No. 44 to 52 of items of import. 2. The applicant has applied UoM of numbers in the license for Sl. No. 44 to 52 while in the Appendix-4E the UoM used is in meters. Please clarify. Case is deferred.	

Case No.	175 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112046AM21
RA File Number	09AA04005363 AM21
Licence No and Date	0911000584/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To give description of Sl. No. 44 to 52 of items of import. 2. The applicant has applied UoM of numbers in the license for Sl. No. 44 to 52 while in the Appendix-4E the UoM used is in meters. Please clarify. Case is deferred.	

Case No.	176 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112057AM21
RA File Number	09AA04003192 AM21
Licence No and Date	0911000585/23/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	177 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112089AM21
RA File Number	09AA04003215 AM21
Licence No and Date	0911000587/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00111408AM21
RA File Number	03AA04028513 AM21
Licence No and Date	0311002713/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. To provide details of blank size. 2. To provide step-wise wastage and per unit weight of export product. Case is deferred.	

Case No.	179 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00111791AM21
RA File Number	09AA04003859 AM21
Licence No and Date	0911000576/23/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	180 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112643AM21
RA File Number	09AA04003972 AM21
Licence No and Date	0911000593/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112634AM21
RA File Number	09AA04003958 AM21
Licence No and Date	0911000590/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00114354AM21
RA File Number	092404000467 AM21
Licence No and Date	0911000586/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00114983AM21
RA File Number	09AA04006679 AM21
Licence No and Date	0911000623/27/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	186 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00115934AM21
RA File Number	09AA04006690 AM21
Licence No and Date	0911000625/29/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	187 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00116705AM21
RA File Number	31AA04007910 AM21
Licence No and Date	3111000254/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00005893AM22
RA File Number	05AA04043382 AM21
Licence No and Date	0511002116/07/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 27.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4. RA concerned may take further necessary action as per the decision of NC.	

Case No.	192 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00008320AM22

RA File Number	34AA04000016 AM22				
Licence No and Date	3411000412/09/04/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME vide email dated 27.04.2022 as under:					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84829900	Bearing Parts Races (Bearing Parts Races)	393 Kgs	72223099	Stainless Steel Bar Cronidur 30	1067.34 Kgs inclusive of 171.6% wastage after affecting 1/3 rd recovery from scrap

Note:

- 1. Export product weight may be amended to 393 Kgs as requested by firm.**
- 2. The details of the parts to be produced will be communicated to Concerned RA.**
- 3. The applicant should import only relevant items as contained or utilized in the export item.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	193 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00020477AM22
RA File Number	09AA04000904 AM22
Licence No and Date	0911000688/16/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	195 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00020478AM22
RA File Number	09AA04000903 AM22
Licence No and Date	0911000689/16/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	196 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00020483AM22
RA File Number	09AA04000902 AM22
Licence No and Date	0911000690/16/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.

3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	197 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00020485AM22
RA File Number	09AA04000875 AM22
Licence No and Date	0911000692/16/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	
Case is deferred.	

Case No.	198 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00021922AM22
RA File Number	07AA04000756 AM22

Licence No and Date	0711000888/19/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Net content and wastage for Sl. No. 1 of item of import. Case is deferred.	

Case No.	200 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00021655AM22
RA File Number	05AA04003614 AM22
Licence No and Date	0511002224/19/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 27.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4. RA concerned may take further necessary action as per the decision of NC.	

Case No.	201 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00021668AM22
RA File Number	05AA04005365 AM22
Licence No and Date	0511002228/19/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00024683AM22
RA File Number	34AA04000652 AM22
Licence No and Date	3411000481/22/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 26.10.2021 followed by reminders dated 10.11.2021, 25.11.2021, 17.03.2022 & 01.04.2022 was issued to the applicant for providing certain information. The firm via email dated 22.04.2022 informed that they have submitted the hard copy of the reply to this office. Hence, the Committee decided to send the hard copy of the reply to the TE for examination and comments. Case is deferred.	

Case No.	204 / NC/1/MEET/Apr/202223/2												
Case Status	Case Approved												
Party Name	S K INDUSTRIES												
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022												
HQ File Number	HQRNORM APPLY 00025189AM22												
RA File Number	34AA04000604 AM22												
Licence No and Date	3411000490/23/04/2021												
Norms Committee Decision:													
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME vide email dated 27.04.2022 as under:													
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td>84829900</td><td>Bearing Parts Races</td><td>2694.30 Kgs</td><td>72210090</td><td>Stainless Steel Bar</td><td>7398.24 Kgs inclusive of 174.59% wastage after</td></tr></table>		ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms	84829900	Bearing Parts Races	2694.30 Kgs	72210090	Stainless Steel Bar	7398.24 Kgs inclusive of 174.59% wastage after
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms								
84829900	Bearing Parts Races	2694.30 Kgs	72210090	Stainless Steel Bar	7398.24 Kgs inclusive of 174.59% wastage after								

	(Bearing Parts Races)			M50	affecting 1/3 rd recovery from scrap.
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Note:

1. Export product weight may be amended to 2694.30 Kgs as requested by firm.
2. The details of the parts to be produced will be communicated to Concerned RA.
3. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	205 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026301AM22
RA File Number	09AA04001485 AM22
Licence No and Date	0911000725/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	206 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026307AM22
RA File Number	09AA04001483 AM22
Licence No and Date	0911000726/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	207 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026310AM22
RA File Number	09AA04001484 AM22
Licence No and Date	0911000727/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	
Case is deferred.	

Case No.	208 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GRADWELL OILFIELD PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026350AM22
RA File Number	05AA04006844 AM22
Licence No and Date	0511002254/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	209 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

HQ File Number	HQRNORM APPLY 00026755AM22
RA File Number	05AA04006728 AM22
Licence No and Date	0511002300/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	210 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026293AM22
RA File Number	09AA04000955 AM22
Licence No and Date	0911000722/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	211 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026298AM22
RA File Number	09AA04001468 AM22
Licence No and Date	0911000721/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	

Case is deferred.

Case No.	212 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00026300AM22
RA File Number	09AA04001486 AM22
Licence No and Date	0911000723/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	213 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00101859AM22
RA File Number	09AA04003223 AM22
Licence No and Date	0911000958/28/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	215 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	216 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112465AM22
RA File Number	05AA04025618 AM22
Licence No and Date	0511003111/11/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Model no./part no. of metre to be exported.
2. Specific use of each item of import in export product.

3. Drawing of components to be made out of import items at Sl. No. 1, 31 & 33.
4. What is the role of CIU?

Case is deferred.

Case No.	217 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00112508AM22
RA File Number	05AA04021042 AM22
Licence No and Date	0511003117/11/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME given vide email dated 27.04.2022 as under: The quantity of relevant import items may be allowed as per GN-4. RA concerned may take further necessary action as per the decision of NC.	

Case No.	218 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00115070AM22
RA File Number	31AA04014485 AM22
Licence No and Date	3111000405/15/06/2021
Norms Committee Decision: 1. Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00129227AM22
RA File Number	34AA04004781 AM22
Licence No and	3411000785/02/07/2021

Date	
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	220 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00130919AM22
RA File Number	09AA04006738 AM22
Licence No and Date	0911001136/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	221 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00131013AM22
RA File Number	09AA04006644 AM22
Licence No and Date	0911001139/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	222 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00131327AM22
RA File Number	34AA04004858 AM22
Licence No and Date	3411000796/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	224 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00130766AM22
RA File Number	09AA04006750 AM22
Licence No and Date	0911001133/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	225 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00130768AM22
RA File Number	09AA04006772 AM22
Licence No and Date	0911001134/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	226 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00130857AM22
RA File Number	34AA04004860 AM22
Licence No and Date	3411000791/05/07/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	227 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00130915AM22
RA File Number	09AA04006761 AM22
Licence No and Date	0911001135/05/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	228 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00131766AM22
RA File Number	05AA04048981 AM22
Licence No and Date	0511003469/06/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. To submit a copy of application i.e. ANF -4A along with all the relevant documents.

Case is deferred.

Case No.	229 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00132161AM22
RA File Number	34AA04005007 AM22
Licence No and Date	3411000807/06/07/2021

Norms Committee Decision:

Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.

Case No.	230 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00132177AM22
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00133939AM22
RA File Number	34AA04005010 AM22
Licence No and Date	3411000814/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	232 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00134021AM22
RA File Number	34AA04005097 AM22
Licence No and Date	3411000817/08/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021, 17.03.2022 & 01.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	234 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22
Licence No and Date	0511003558/08/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	237 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00135090AM22
RA File Number	34AA04005110 AM22
Licence No and Date	3411000825/09/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021, 31.12.2021, 17.03.2022 & 01.04.2022 was issued to the applicant for providing certain information. The firm via email dated 22.04.2022 informed that they have submitted the hard copy of the reply to this office. Hence, the Committee decided to send the hard copy of the reply to the TE for examination and comments. Case is deferred.	

Case No.	239 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	240 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00136159AM22
RA File Number	03AA04039089 AM22
Licence No and Date	0311005281/10/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	244 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00138451AM22
RA File Number	34AA04005313 AM22
Licence No and Date	3411000841/14/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. Net weight of export item is 8500Kg +/- 3%. 2. The quantity of import items at Sl. No. 16, 17, 26 to 30, 35, 62, 67 & 68 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 49, 60 & 61 may be allowed as applied for value altogether restricted up to 2.18% of FoB value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	245 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22

Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00139720AM22
RA File Number	05AA04053715 AM22
Licence No and Date	0511003669/15/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. To submit a copy of application i.e. ANF -4A along with all the relevant documents.	
Case is deferred.	

Case No.	247 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and	0511003679/16/07/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00141484AM22
RA File Number	03AA04047553 AM22
Licence No and Date	0311005434/17/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00141886AM22
RA File Number	09AA04007910 AM22
Licence No and Date	0911001227/19/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0910068346 dated 08.01.2020 as per written comments of MSME given vide email dated 27.04.2022 as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Norms
1	84842000	Horizontal Joint Seal	79344 Number	1	81059000	Cobalt Alloy Sheet (Alloy 188)	16.67% wastage allowed after affecting 1/3 rd recovery from scarp
2	84842000	Horizontal Joint Seal	40000 Number	2	75062000	Nickle Alloy Sheet (Alloy X)	16.67% wastage allowed after affecting 1/3 rd recovery from scarp after 1/3 rd recovery
3	84842000	Horizontal Joint Seal	1760 Number	3	81059000	Cobalt Alloy sheet (L 605)	16.67% wastage allowed after affecting 1/3 rd recovery from scarp

Note:

1. Net content of alloy 188, alloy X & cobalt alloy in the export product is 3219.383Kgs, 852 Kgs & 35.90 Kgs respectively.
2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	254 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00141892AM22
RA File Number	09AA04007542 AM22
Licence No and Date	0911001228/19/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 0911000215 dated 21.01.2021 as per written comments of MSME vide email dated 27.04.2022 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84842000	Rail Aft Protector (Inner/Outer)	7394 Number	81059000	Cobalt Alloy Sheet (L-605)	10% wastage allowed after affecting 1/3 rd recovery from scrap

Note:

1. Net content of import in export product is 1286.556Kgs.
2. Grade/Composition of item of import will be same as used in export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	255 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00142741AM22
RA File Number	09AA04008212 AM22
Licence No and Date	0911001243/20/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	256 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00143322AM22
RA File Number	34AA04005602 AM22
Licence No and Date	3411000877/20/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 17.03.2022 & 01.04.2022 was issued to the applicant for providing certain information. The firm has informed that they have submitted the required reply. The Committee decided to refer the reply to TE for examination and comments.

Case is deferred.

Case No.	257 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00142739AM22
RA File Number	09AA04008186 AM22
Licence No and Date	0911001242/20/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	258 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 17.03.2022 & 01.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.	
Case is deferred.	

Case No.	260 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	261 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00146020AM22
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148171AM22
RA File Number	10AA04006552 AM22
Licence No and Date	1011000443/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.	

Case No.	265 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	266 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148374AM22
RA File Number	03AA04050995 AM22
Licence No and Date	0311005662/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and	0511003855/27/07/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22
Licence No and Date	0911001274/27/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	270 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and	0711001558/27/07/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148780AM22
RA File Number	03AA04046276 AM22
Licence No and Date	0311005684/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/1/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00148777AM22
RA File Number	03AA04045366 AM22
Licence No and Date	0311005683/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	275 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00150094AM22
RA File Number	03AA04052119 AM22
Licence No and Date	0311005720/29/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	276 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00150142AM22
RA File Number	07AA04018181 AM22
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00391186AM22
RA File Number	NA
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	278 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00151176AM22
RA File Number	31AA04022728 AM22
Licence No and Date	3111000492/30/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). Case is deferred.	

Case No.	279 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	280 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	281 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00151174AM22
RA File Number	31AA04022730 AM22
Licence No and Date	3111000490/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). Case is deferred.	

Case No.	282 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and Date	0711001629/02/08/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	283 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00152783AM22
RA File Number	03AA04050027 AM22
Licence No and Date	0311005827/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00153168AM22
RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	285 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021

Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00154581AM22
RA File Number	34AA04006317 AM22
Licence No and Date	3411000941/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has also requested to send hard copy of application to examine the case.	

Case No.	288 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/1/MEET/Apr/202223/2
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Case Status	Case Approved
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00155772AM22
RA File Number	34AA04006323 AM22
Licence No and Date	3411000948/06/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of MSME vide email dated 27.04.2022 as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms
84829900	Bearing Parts Races (Bearing Parts Races)	1715 Kilogram	72223099	Stainless Steel Bar Cronidur 30	8367.18 Kgs inclusive of 387% wastage after affecting 1/3 rd recovery from scrap

Note:

1. The details of the parts to be produced will be communicated to Concerned RA.
2. The applicant should import only relevant items as contained or utilized in the export item.

RA concerned may take further necessary action as per the decision of NC.

Case No.	290 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	291 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00158470AM22
RA File Number	03AA04054989 AM22
Licence No and Date	0311006059/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and Date	0711001700/11/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	295 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	296 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	297 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00161396AM22
RA File Number	03AA04044352 AM22
Licence No and Date	0311006128/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	298 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SONDEX HEAT EXCHANGERS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162019AM22
RA File Number	34AA04006433 AM22
Licence No and Date	3411000978/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	299 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162029AM22
RA File Number	34AA04006499 AM22
Licence No and Date	3411000981/13/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 18.03.2022 & 02.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	300 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00162130AM22
RA File Number	07AA04021884 AM22
Licence No and Date	0711001713/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162252AM22
RA File Number	10AA04008147 AM22
Licence No and Date	1011000498/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.	

Case No.	303 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162514AM22
RA File Number	03AA04048128 AM22
Licence No and Date	0311006169/13/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 26.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	304 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22

Licence No and Date	5611000430/14/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	305 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00164103AM22
RA File Number	03AA04061568 AM22
Licence No and Date	0311006218/17/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per written comments of DPIIT vide U.O. No. P-47011/51/2020-TSW dated 06.04.2022 as under:	
1. Import items at Sl. No. 1 & 2 shall be of relevant grade and thickness as contained/utilized in the export items. 2. UoM of export item at Sl. No. 1 may be corrected as Metric Ton (MT). 3. The quantity of import item at Sl. No. 1 may be allowed as 1.10Kgs/kg content in the export item at Sl. No. 1 namely, Dish Ends. 4. The quantity of import item at Sl. No. 2 may be allowed as 1.05Kgs/kg content in the export item at Sl. No. 2 namely, Rolled Shell.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	306 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	307 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

HQ File Number	HQRNORM APPLY 00168099AM22
RA File Number	33AA04005991 AM22
Licence No and Date	3311000396/21/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	308 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00168218AM22
RA File Number	31AA04025134 AM22
Licence No and Date	3111000533/23/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	309 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00168222AM22
RA File Number	31AA04025129 AM22
Licence No and Date	3111000537/23/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	310 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00168318AM22
RA File Number	05AA04070037 AM22

Licence No and Date	0511004242/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	311 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00168793AM22
RA File Number	34AA04006651 AM22
Licence No and Date	3411000988/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 18.03.2022 & 02.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	312 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00168797AM22
RA File Number	34AA04006650 AM22
Licence No and Date	3411000989/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 18.03.2022 & 02.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	313 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169091AM22
RA File Number	03AA04056589 AM22
Licence No and Date	0311006387/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet) 2. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet) 3. Wastage claimed in the manufacturing process. (Data may be in excel sheet) 4. Justification of wastage. Case is deferred.	

Case No.	314 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169219AM22
RA File Number	10AA04008417 AM22
Licence No and Date	1011000513/24/08/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.	

Case No.	315 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	316 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169423AM22
RA File Number	03AA04068249 AM22
Licence No and Date	0311006401/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	317 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169720AM22
RA File Number	09AA04010512 AM22
Licence No and Date	0911001415/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	318 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00169724AM22
RA File Number	09AA04010490 AM22

Licence No and Date	0911001416/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	319 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00170649AM22
RA File Number	07AA04024799 AM22
Licence No and Date	0711001773/25/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	320 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00170665AM22
RA File Number	32AA04017268 AM22
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	321 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00378240AM22
RA File Number	NA

Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	322 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00170114AM22
RA File Number	03AA04056131 AM22
Licence No and Date	0311006434/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	323 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ROTHERS ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00170415AM22
RA File Number	31AA04025662 AM22
Licence No and Date	3111000544/25/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022. The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). Case is deferred.	

Case No.	324 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	325 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00171883AM22
RA File Number	04AA04021942 AM22
Licence No and Date	0411001371/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	326 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00173507AM22
RA File Number	10AA04008748 AM22
Licence No and Date	1011000516/30/08/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send Appendix – 4E to examine the case.	

Case No.	327 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00174089AM22
RA File Number	09AA04011391 AM22
Licence No and Date	0911001468/31/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA.	

4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	328 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00175103AM22
RA File Number	34AA04007032 AM22
Licence No and Date	3411001035/01/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021, 30.12.2021, 18.03.2022 & 02.04.2022 was issued to the applicant for providing certain information. However, the applicant vide email dated 04.04.2022 has requested to give two weeks' time to furnish their reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.	
Case is deferred.	

Case No.	329 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	330 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	331 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00191938AM22
RA File Number	07AA04034302 AM22
Licence No and Date	0711001971/23/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	332 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00308636AM22
RA File Number	31AX04000029 AM22
Licence No and Date	3111000859/05/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	333 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00371315AM22
RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	334 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred

Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00372333AM22
RA File Number	03AA040121924 AM22
Licence No and Date	0311012170/02/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet) 2. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet) 3. Wastage claimed in the manufacturing process. (Data may be in excel sheet) 4. Justification of wastage.	

Case No.	335 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	336 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00373080AM22
RA File Number	04AX04000283 AM22
Licence No and Date	0411002790/02/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	337 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00373662AM22
RA File Number	09AX04000240 AM22
Licence No and Date	0911002604/03/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	338 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00373870AM22
RA File Number	34AX04000318 AM22
Licence No and Date	3411001886/03/03/2022
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	339 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TRIVENI TURBINE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00374237AM22
RA File Number	07AX04000438 AM22
Licence No and Date	0711003348/03/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	340 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	341 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00375468AM22
RA File Number	05AX04001185 AM22
Licence No and Date	0511010689/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	342 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00375470AM22
RA File Number	05AX04001186 AM22
Licence No and Date	0511010690/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	343 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00375799AM22

RA File Number	09AX04000198 AM22
Licence No and Date	0911002618/04/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	344 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	FLEX TUBES
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00375823AM22
RA File Number	56AX04000087 AM22
Licence No and Date	5611000816/04/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	345 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00376391AM22
RA File Number	03AX04000421 AM22
Licence No and Date	0311012274/05/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	346 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00378034AM22

RA File Number	34AX04000332 AM22
Licence No and Date	3411001899/07/03/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under: 1. The quantity of relevant import items at Sl. No. 1 to 13 may be allowed as per GN-4. 2. The quantity of relevant import items at Sl. No. 14 to 17 may be allowed as 1.05Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	347 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00378121AM22
RA File Number	34AX04000331 AM22
Licence No and Date	3411001911/07/03/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under: 1. The quantity of relevant import items at Sl. No. 1 to 6 may be allowed as per GN-4. 2. The quantity of relevant import items at Sl. No. 7 & 8 may be allowed as 1.05Kgs/Kg content in the export item. 3. The quantity of relevant import item at Sl. No. 9 may be allowed as 1.01Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	348 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00378191AM22
RA File Number	34AX04000333 AM22
Licence No and Date	3411001914/07/03/2022
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under:

1. The quantity of relevant import items at Sl. No. 1 to 9 may be allowed as per GN-4.
2. The quantity of relevant import items at Sl. No. 10 & 11 may be allowed as 1.05Kgs/Kg content in the export item.
3. The quantity of relevant import item at Sl. No. 12 may be allowed as 1.01Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	349 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00378193AM22
RA File Number	34AX04000330 AM22
Licence No and Date	3411001915/07/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under:

1. The quantity of relevant import items at Sl. No. 1 to 5 may be allowed as per GN-4.
2. The quantity of relevant import item at Sl. No. 6 may be allowed as 1.05Kgs/Kg content in the export item.
3. The quantity of relevant import item at Sl. No. 7 may be allowed as 1.01Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	350 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00379578AM22
RA File Number	34AX04000329 AM22
Licence No and Date	3411001894/08/03/2022

Norms Committee Decision:

Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.

Case No.	351 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00380642AM22
RA File Number	08AX04000511 AM22
Licence No and Date	0811004347/09/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. End use of export product. 2. Manufacturing process in detail with step-wise wastage. Case is deferred.	

Case No.	352 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00382000AM22
RA File Number	34AX04000321 AM22
Licence No and Date	3411001888/10/03/2022
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	353 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00382002AM22
RA File Number	34AX04000319 AM22
Licence No and Date	3411001887/10/03/2022
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of application for examination of	

the case.

Case No.	354 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00383128AM22
RA File Number	03AA040123772 AM22
Licence No and Date	0311012553/11/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	355 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00386367AM22
RA File Number	31AX04000091 AM22
Licence No and Date	3111001163/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	356 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00386368AM22
RA File Number	31AX04000094 AM22
Licence No and Date	3111001164/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	357 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	358 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00387340AM22
RA File Number	09AX04000311 AM22
Licence No and Date	0911002690/15/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	359 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00387131AM22
RA File Number	09AX04000310 AM22
Licence No and Date	0911002684/15/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA.	

4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	360 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00387331AM22
RA File Number	09AX04000312 AM22
Licence No and Date	0911002686/15/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	361 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00389981AM22
RA File Number	05AX04001282 AM22
Licence No and Date	0511011118/16/03/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	362 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and	0511011120/17/03/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	363 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	364 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00390875AM22
RA File Number	05AX04001329 AM22
Licence No and Date	0511011187/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	365 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22
Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	366 / NC/1/MEET/Apr/202223/2
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Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00396655AM22
RA File Number	34AX04000405 AM22
Licence No and Date	3411001999/22/03/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under: 1. The quantity of relevant import items at Sl. No. 1 to 8 may be allowed as per GN-4. 2. The quantity of relevant import items at Sl. No. 9 to 11 may be allowed as 1.05Kgs/Kg content in the export item. 3. The quantity of relevant import items at Sl. No. 12 may be allowed as 1.01Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	367 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00396667AM22
RA File Number	34AX04000407 AM22
Licence No and Date	3411001994/22/03/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under: 1. The quantity of relevant import items at Sl. No. 1 to 6 may be allowed as per GN-4. 2. The quantity of relevant import items at Sl. No. 7 & 8 may be allowed as 1.05Kgs/Kg content in the export item. 3. The quantity of relevant import item at Sl. No. 9 may be allowed as 1.01Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	368 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00396090AM22
RA File Number	05AX04001343 AM22
Licence No and Date	0511011275/22/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	369 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	370 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00398558AM22
RA File Number	09AX04000350 AM22
Licence No and Date	0911002742/23/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.	

Case No.	371 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00398636AM22
RA File Number	34AX04000416 AM22
Licence No and Date	3411002015/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send hard copy of application for examination of the case.	

Case No.	372 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	373 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00399724AM22
RA File Number	03AX04001953 AM22
Licence No and Date	0311013286/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	374 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00400059AM22
RA File Number	05AX04001412 AM22
Licence No and Date	0511011345/24/03/2022

Norms Committee Decision: Case deferred for comments of TE.

Case No.	375 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00400083AM22
RA File Number	09AX04000359 AM22
Licence No and Date	0911002748/24/03/2022

Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square. Case is deferred.
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Case No.	376 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022

Norms Committee Decision: Case deferred for comments of TE.

Case No.	377 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00404380AM22
RA File Number	03AX04001852 AM22
Licence No and Date	0311013400/28/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Details of export product in terms of design, calculations and brief note about product.
2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet)
3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet)
4. Wastage claimed in the manufacturing process. (Data may be in excel sheet)
5. Justification of wastage.

Case is deferred.

Case No.	378 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BOMBARDIER TRANSPORTATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00404805AM22
RA File Number	34AX04000431 AM22
Licence No and Date	3411002037/28/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	379 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00408499AM22
RA File Number	09AX04000370 AM22
Licence No and Date	0911002803/30/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Weight of finished products. 2. Wastage calculation on each stage of operation. 3. Drawing of each export product as per AA. 4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.	
Case is deferred.	

Case No.	380 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	381 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00408916AM22
RA File Number	34AX04000446 AM22
Licence No and Date	3411002054/30/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 27.04.2022 as under: 1. The quantity of relevant import items at Sl. No. 1 to 7 may be allowed as per GN-4. 2. The quantity of relevant import item at Sl. No. 8 may be allowed as 1.05Kgs/Kg content in the export item. 3. The quantity of relevant import item at Sl. No. 9 may be allowed as 1.01Kgs/Kg content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	382 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00409091AM22
RA File Number	09AX04000369 AM22
Licence No and Date	0911002808/30/03/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:

1. Weight of finished products.
2. Wastage calculation on each stage of operation.
3. Drawing of each export product as per AA.
4. Justification of higher wastage and reasons for using SS Rounds in place of SS Square.

Case is deferred.

Case No.	383 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00409417AM22
RA File Number	342404000234 AM18
Licence No and Date	3411002056/31/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Generic name and catalogue of import item (HI (KAFRIT)).	
Case is deferred.	

Case No.	384 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00409421AM22
RA File Number	342404000374 AM18
Licence No and Date	3411002057/31/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (Tech-1) as under:	
1. The quantity of import item (HDPE) may be allowed as 1.02Kgs/Kg content in the export item. 2. The quantity of import item (LLDPE) may be allowed as 1.02Kgs/Kg content in the export item. 3. The quantity of import item (Master Batch (Plasblak)) may be allowed as 1.02Kgs/Kg content in the export item. 4. The quantity of import item (Color Masterbatch) may be allowed as 1.02Kgs/Kg content in the	

export item.

RA concerned may take suitable consequential action accordingly.

Case No.	385 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00409444AM22
RA File Number	342404000191 AM18
Licence No and Date	3411002058/31/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (Tech-1) as under:	
1. The quantity of import item (HDPE) may be allowed as 1.02Kgs/Kg content in the export item. 2. The quantity of import item (LLDPE) may be allowed as 1.02Kgs/Kg content in the export item. 3. The quantity of import item (Master Batch (Plasblak)) may be allowed as 1.02Kgs/Kg content in the export item. 4. The quantity of import item (Streamline Drip 1.70L/H 0.4 GPH Black) may be allowed as net plus 1% wastage. 5. The quantity of import item (Colour Masterbatch) may be allowed as 1.02Kgs/Kg content in the export item.	
RA concerned may take suitable consequential action accordingly.	

Case No.	386 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00409446AM22
RA File Number	342404000088 AM20
Licence No and Date	3411002059/31/03/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (Tech-1) as under:	
1. The quantity of import item (HDPE) may be allowed as 1.02Kgs/Kg content in the export item. 2. The quantity of import item (LLDPE) may be allowed as 1.02Kgs/Kg content in the export item. 3. The quantity of import item (Master Batch (Plasblak)) may be allowed as 1.02Kgs/Kg content in	

the export item.

4. The quantity of import item (**Color Master batch**) may be allowed as 1.02Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	387 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000007AM23
RA File Number	07AX04000554 AM22
Licence No and Date	0711003572/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	388 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	389 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000044AM23
RA File Number	08AX04000691 AM22
Licence No and Date	0811004590/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	390 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000048AM23
RA File Number	05AX04001557 AM22
Licence No and Date	0511011602/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	391 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MODERN EQUIPMENT COMPANY
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000074AM23
RA File Number	03AX04000039 AM23
Licence No and Date	0311013635/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	392 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000080AM23
RA File Number	31AX04000103 AM22
Licence No and Date	3111001231/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	393 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	WEST COAST PAPER MILLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000088AM23
RA File Number	07AX04000553 AM22

Licence No and Date	0711003637/06/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Details of export product in terms of design, calculations and brief note about product. 2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet) 3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet) 4. Wastage claimed in the manufacturing process. (Data may be in excel sheet) 5. Justification of wastage. Case is deferred.	

Case No.	394 / NC/1/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000111AM23
RA File Number	342404000064 AM20
Licence No and Date	3411002094/07/04/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (Tech-1) as under: 1. The quantity of import item (HDPE) may be allowed as 1.02Kgs/Kg content in the export item. 2. The quantity of import item (LLDPE) may be allowed as 1.02Kgs/Kg content in the export item. 3. The quantity of import item (Master Batch (Plasblak)) may be allowed as 1.02Kgs/Kg content in the export item. 4. The quantity of import item (Microdrip Dripper 2.0 L/H 0.53 GPH Black) may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	395 / NC/1/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Apr/ 202223/ 2 and 27/04/2022
HQ File Number	HQRNORM APPLY 00000112AM23
RA File Number	342404000027 AM18

Licence No and Date	3411002095/07/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Generic name and catalogue of import item (HI (KAFRIT)). Case is deferred.	